GOVERNMENT OF INDIA HEAVY INDUSTRIES AND PUBLIC ENTERPRISES LOK SABHA

UNSTARRED QUESTION NO:3103
ANSWERED ON:29.08.2013
MANUFACTURING PRACTICES OF AUTO INDUSTRY
Bapurao Shri Khatgaonkar Patil Bhaskarrao;Bhoi Shri Sanjay;Gaikwad Shri Eknath Mahadeo;Paranjpe Shri Anand Prakash;Tagore Shri Manicka

Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

- (a) whether the Government has constituted a committee to plug loopholes in the manufacturing practices of the auto industry and check the authenticity of its quality parameters;
- (b) if so, the details and the objectives thereof;
- (c) whether the committee has submitted its report to the Government;
- (d) if so, the action taken/being taken by the Government on the recommendations of the committee; and
- (e) the other steps taken/being taken by the Government to avoid technical snags and recalls in the auto industry?

Answer

MINISTER OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI PRAFUL PATEL)

(a)& (b): Yes, Madam. A committee has been set up under the chairmanship of CEO & PD, NATRIP to conduct an enquiry into the Conformity of Production (CoP) Violation, if any, reported by General Motors Ltd. in respect of Tavera Model vehicles produced by the company.

The Terms of Reference (ToR) of the Committee are as under:

- i) To determine the extent of violation and responsibility/ culpability thereof.
- ii) Way forward for correction for protection of consumers (vehicles owners).
- iii) Method of preventing CoP violation in future.
- (c)to (e): Report of the Committee is awaited.